

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 292 OF 2014 &
IA NO. 25 OF 2015 & IA NO. 216 of 2016**

Dated: 24th March, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. B.N. Talukdar, Technical Member**

In the matter of:-

Gujarat Gas Company Ltd.

...Appellant(s)

Vs.

Petroleum & Natural Gas Regulatory Board & Anr.

...Respondent(s)

Counsel for the Appellant(s) : Mr. Ramji Srinivasan, Sr. Adv.
Ms. Apoorva Misra
Ms. Pallavi Mohan
Ms. Raveena Dhamija
Mr. Vivek Paul Oriel
Mr. Piyush Joshi
Ms. Sumiti Yadav

Counsel for the Respondent(s) : Mr. Gaurav Banerji
Mr. Manisha Singh
Ms. Nikita Choukse

Ms. Sonali Malhotra &
Amit Sanduja for R-1

ORDER

We have heard learned senior counsel for the Appellant for some time.

List the matter for further hearing on **28.04.2017 at 2:30 p.m.**

**(B.N. Talukdar)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**